

department is in the grip of corruption. Palms have to be greased to get forms and demand notes. The officials have to be bribed if out of turn booking of telephones is to be done. Even the telephones released from the MPs quota are not installed for six months. The petty officials of the department demand money for this also. Therefore, my request to the Government is to look into this so that the system works effectively.

[English]

SHRI SUDHIR GIRI (Contai) : I will be brief.

The Subarnarekha Barrage Project in the district of Midnapore of West Bengal was estimated to cost Rs. 216.65 crore at the price level of 1987. The State Government, with its limited resources has been spending very small amounts every year. This causes overrun of time and cost overrun also. I would, therefore, urge upon the Central Government to help the State Government with some financial assistance so that the project can be implemented as quickly as possible.

DR. RAM LAKHAN SINGH (Morena) : Sir, one person named Shri Krishan Singh Tomar resident of Chandepur village under Dimni Thana in Morena district was beaten to death under the instructions of the SP of the area. Later the body was thrown in a well and a case of suicide was registered and the matter was hushed up. No action has been taken so far.

MR. CHAIRMAN : What do you want to say ?

DR. RAM LAKHAN SINGH : There have been many such incidents in the district. It is true that this area is dacoit infested, but it does not mean that innocent people should be terrorised and beaten. Similarly, one rickshaw puller Khushwa of Morena Kotwali and Chetan Punjabi were beaten to death in Bamour Thana. I seek your protection in this matter.

MR. CHAIRMAN : What do you want the Government do ?

[English]

It is a matter of law and order, a State subject.

[Translation]

DR. RAM LAKHAN SINGH : This is a serious matter and therefore the Central Government should intervene and instruct the State Government to transfer those officials from there.

MR. CHAIRMAN : Please sit down. Now Dr. Satya Narayan Jatiya.

DR. SATYANARAYAN JATIA (Ujjain) : MR. Chairman, Sir, the decision taken by the Oil Selection Board regarding Alot in Madhya Pradesh has not yet shown the results. In spite of the announcement that Gas Agency has been opened there, the people are not getting gas connections. In spite of including Tarana in marketing plan, no gas agency has been opened there. As of today, lakhs of people are there in the waiting list but they have no chance to get gas connections, people are getting connections by paying Rs. 4000 and under such circumstances no justice can be done with the people in the waiting list. Therefore, I would request the Government not to introduce any new scheme till the waiting list is not exhausted. I also would like to say that the gas agencies, which were to be opened at Alota and Tarana, should be opened immediately.

JUSTICE GUMAN MAL LODHA (Pali) : Mr. Chairman, Sir, four crore people of Rajasthan speak Rajasthani language. This language has a very rich literature and poetry but even then this language has not been included in the Eighth Schedule of the Constitution. When Manipuri and Nepali languages were included, it was assured that Rajasthani language would also be included in the Eighth Schedule of the Constitution. Therefore, I would request the Government that Rajasthani language should be included in the Eighth Schedule of our constitution.

SHRI RAMASHRAYA PRASAD SINGH (Jahanabad) : Mr. Chairman, Sir, Bihar is a most backward state of India. Though it has mineral resources in abundance and has fertile land but due to non availability of irrigation facilities, the agriculture is no more a profitable occupation. Due to this reason the youths of that state are not paying attention towards agriculture. They are not willing to do it. They are cutting from the national mainstream and going on wrong path. That is why terrorism is increasing in the state.

They have created certain pockets there, where they are running parallel government. The DIG of that area has also accepted this fact. Therefore, sir, through you I would like to request the Government to pay attention towards the implementation of Punpun Murhar Dargha project. Now its estimated cost has increased to cover Rs. 100 crore. I would request the Government to allocate more and more fund for the implementation of this scheme.